

CP NO. 95(ND)/ 2016, CA NO. 92/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2020 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : RAM AVTAR AGGARWAL & ORS. V/S M/S ARCADIA REALITY PVT. LTD. & ORS.

SECTION:397/398 OF COMPANIES ACT, 1956

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)

COUNSEL FOR APPLICANT :SH. ASHUTOSH GUPTA ALONGWITH
SH. RISHI SOOD & SH. RAHUL
CHAUDHARY, ADVS.

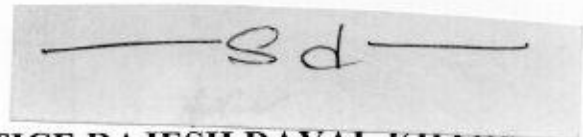
COUNSEL FOR THE RESPONDENT : SH. SUYASH AGARWAL
ALONGWITH MS. MAHIMA JAISWAL,
ADVS.

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The matter was taken up today through Video Conferencing.

Heard Sh. Ashutosh Gupta alongwith Sh. Rishi Sood and Sh. Rahul Chaudary, Advocates for the Applicant, Sh. Suyash Agarwal alongwith Ms. Mahima Jaiswal, Advocates for the Respondent, through Video Conferencing.

As jointly prayed, put up on 4th February, 2021 for arguments, by which time, parties may file their short submissions, if they desire to do so.



Dated : 02.12.2020

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)